

DIVISION BENCH
COURT - I

S-11

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/6(KB)2021
IA(COMPANIES.ACT)/132(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD JULY 2024

IN THE MATTER OF	SANJEEV JHUNJHUNWALA VS SANSKRITI COMPOSITES PRIVATE LIMITED
UNDER SECTION	SEC. 213 SEC. 241(1) SEC. 242(4)

Appearance via video conference/physically

For Petitioner

**Mr. Sanjay Kr. Gupta, PCS
Mr. Rohit Kr. Keshri, Adv.
Mr. Ankit Chaurasia, Adv.**

For the IA 132/KB /2024

**Mr. Ratnanko Banerji, Sr. Adv.
Ms. Swapna Chaubey, Adv.
Mr. Mohon Ram Goenka, CS**

ORDER

1. Ld. Sr. Counsel along with Ld. Counsel for the parties present.

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2. This is an application filed by the petitioner seeking directions to hold a board meeting of the company. Ld. Counsel appearing for the petitioner states that the board meeting is required for considering issues emanating from a large order which the company has bagged which is advantageous for the company.

3. It is directed to the petitioner to place the said order in the Board meetings and consider the approval of the resolution relating to the same.

4. At joint request board meetings fixed on 16.07.2024 at 11.00 A.M.

5. Post this matter on **18.07.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**